NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

16/193/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: M/s DD Industries Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION

REPRESENTATION SIGNATURE

For the petitioner:

Counsel for the Petitioner

For the Respondent: Mr. Manish Raj, CP for ROC Delhi.

ORDER

Notice of the petitioner is duly accepted by the Ld. Counsel for the ROC. Report of the ROC has not been received.

To come up on 9th February, 2018.

(Deepa Krishan)

Member (T)

(Ina Malhotra)

Member (J)